

Shri Panigrahi (Puri): Are we to understand that the responsibility of the Centre is to receive money from the State and the responsibility of the State is to realise money as they like?

Mr. Deputy-Speaker: That would perhaps be for the Law Minister to say.

12.06 hrs.

**PAPERS LAID ON THE TABLE
BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION**

The Minister of Irrigation and Power (**Hafiz Mohammad Ibrahim**): I beg to lay on the Table, under sub-section (3) of Section 44 of the Damodar Valley Corporation Act, 1948, a copy of the Budget Estimates of the Damodar Valley Corporation for the year 1959-60. [Placed in Library, See No. LT-1268/59.]

AMENDMENT TO MOTOR VEHICLES RULES FOR MANIPUR

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. B.H.L/67/54-56/S(H)AS(L), dated 17th February 1959 making certain amendment to the Motor Vehicles Rules for Manipur, 1951, published in Manipur Gazette. [Placed in Library, See No. LT-1269/59.]

12.07 hrs.

BUSINESS OF THE HOUSE

ALLOCATION OF TIME FOR DEMANDS FOR GRANTS

The Minister of Parliamentary Affairs (**Shri Satya Narayan Sinha**): With your permission, Sir, I should like to announce the order of discussion and voting of Demands for Grants for the various Ministries in

respect of the General Budget. On the basis of time allocation approved by this House on 6th March, I am also in a position to indicate broadly the schedule of dates on which the Demands are expected to come up. Any changes in this schedule necessitated by unforeseen circumstances will be duly intimated to the House.

The order and dates are—

Department of Atomic Energy	March 16
External Affairs	March 16
	March 17
Education	March 17
Law	March 18
	March 19
Home Affairs	March 19
	March 20
Irrigation & Power	March 23
Health	March 26
Information and Broadcasting	March 29
	March 28
Steel, Mines & Fuel	March 30
	March 31
Works, Housing & Supply	March 31
Scientific Research & Cultural Affairs	April 1
Transport & Communications	April 1
	April 2
Labour and Employment	April 3
	April 6
Food & Agriculture	April 6
	April 7
Rehabilitation	April 7
	April 8
Defence	April 8
	April 9
Community Development & Co-operation	April 9
	April 11
	April 14
Commerce & Industry	April 14
	April 15
Finance	April 16
	April 18

12.09 hrs.

**APPROPRIATION (RAILWAYS)
NO. 2 BILL*, 1959**

The Minister of Railways (**Shri Jagjivan Ram**): I beg to move for

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